

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Jammu)

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**Subject: Training of Staff members of the High Court of J&K on 29<sup>th</sup> & 30<sup>th</sup> of December, 2018 in the J&K State Judicial Academy, Janipur, Jammu.**

**ORDER**

No: 1194 / NG

Dated: 26-12-2018

The staff of High Court of J&K (Jammu wing, Srinagar wing and Main wing) is directed to attend two days' training programme to be held on 29<sup>th</sup> & 30<sup>th</sup> of December, 2018. The staff stationed at Jammu shall attend the programme in J&K State Judicial Academy Jammu at 10.30 a.m, whereas the staff stationed at Srinagar shall participate in the programme from Srinagar wing of High Court through video conference.

**By Order.**

(Sanjay Dhar)

Registrar General

No: 48348-53 / NG

Dated: 26-12-2018

**Copy of the above forwarded to :**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Sh. R.K.Wattal, Registrar Vigilance, High Court of J&K, Jammu,
3. Registrar Judicial Srinagar/Jammu,

..... for information and with the request to conduct training programme as Resource persons.

4. Director J&K State Judicial Academy Jammu,

✓ 5. CPC (e-Courts) High Court of J&K, Jammu,

..... for information and with the request to make necessary arrangements for conducting the programme.

Registrar General